

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 3207
ANSWERED ON 08/08/2023**

RURAL ROADS AND BRIDGES SANCTIONED IN PUNJAB

3207. SHRI JASBIR SINGH GILL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

the number of rural roads (in km) and bridges sanctioned by Ministry for the State of Punjab in the years 2021-22 and 2022-23, year and Constituency-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

The details of rural roads and bridges sanctioned to the State of Punjab under Pradhan Mantri Gram Sadak Yojana (PMGSY) during 2021-22 and 2022-23, year-wise are given below:-

Year	No. of Roads	Road length (in km)	No. of Bridges
2021-22	2	28.27	16
2022-23	0	0	0

Parliamentary Constituency wise data is not maintained in the Ministry. However, as reported by the State Government, the Parliamentary Constituency wise details of roads and bridges sanctioned are as under:-

Sl. No.	Name of Parliamentary Constituency	No. of Roads	Road Length (in km)	No. of Bridges
1.	Fatehgarh Sahib	2	28.27	0
2.	Bathinda	-	-	1
3.	Faridkot	-	-	2
4.	Ferozepur	-	-	1
5.	Patiala	-	-	6
6.	Sangrur	-	-	6
